

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

CP/21/111/2019 in OA/21/91/2017

HYDERABAD, this the 23rd day of September, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

M. Venugopal Chary,
S/o. Late M. Narasimha Chary,
Aged about 64 years,
Occ: Master of Craftsman (Blacksmith) Retd.,
O/o. I.O.W., South Central Railway,
Mahaboobnagar, R/o. 1-3-75/42 A,
Rajendranagar, Mahaboobnagar.

... Applicant

(By Advocate: Mr. K. Siva Reddy)

Vs.

1. Gajanan Malliya,
The General Manager,
South Central Railway,
Rail Nilayam,
Secunderabad.
2. Motilal Bhookya,
The Senior Divisional Engineer/Co-Ord/,
South Central Railway,
Hyderabad Division,
Hyderabad.

(Respondent No.3 in OA is not necessary party to this CP)

... Respondents

(By Advocate: Mr. N. Srinatha Rao, SC for Railways)

O R D E R (ORAL)

Hon'ble Mr. B.V. Sudhakar, Admn. Member



Through Video Conferencing :

Heard both the counsel.

2. Learned counsel for the respondents submits that the order of this Tribunal in OA. No.91/2017 has been complied with. Learned counsel for the applicant conceded the same. Hence, the CP is closed.

**(B.V. SUDHAKAR)
MEMBER (ADMN.)**

**(ASHISH KALIA)
MEMBER (JUDL.)**

/al/